

(b) the number of officers and staff in various categories (both gazetted and non-gazetted) employed in the Reserve Bank of India in 1938-39, 1946-47 and 1952-53; and

(c) the number of officers and staff employed in the Income-tax Department in 1938-39, 1946-47 and 1952-53?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAHI : (a) The number of officers and staff in the various categories employed in the Finance Ministry is as follows: —

1938-39 1946-47 1952-53

| | | | |
|-----------|-----|-----|-----|
| Class I | 42 | 158 | 156 |
| Class II | 128 | 578 | 774 |
| Class III | 163 | 550 | 546 |
| Class IV | 161 | 553 | 592 |

(b) the number of officers and staff in the various categories employed in the Reserve Bank of India is given below: —

1938-39 1946-47 1952-53

| | | | |
|-----------|-------|-------|-------|
| Class I | 51 | 112 | 201 |
| Class II | 143 | 314 | 487 |
| Class III | 1,636 | 3,380 | 4,401 |
| Class IV | 742 | 1,278 | 1,714 |

(c) the number of officers and staff employed in the Income-Tax Department in the various categories is as under:

1938-39 1946-47 1952-53

| | | | |
|-----------|-------|-------|-------|
| Class I | 25 | 144 | 490 |
| Class II | 224 | 439 | 696 |
| Class III | 1,871 | 3,062 | 6,580 |
| Class IV | 1,124 | 1,714 | 3,400 |

I may add that the figures furnished above show the position as on 31st March, 1939, 31st March, 1947 and 31st March, 1953 in respect of the years 1938-39, 1946-47 and 1952-53 respectively.

SCHOLARSHIPS TO STUDENTS

119. DR. SHRIMATI SEETA PARAMANAND: Will the Minister for EDUCATION be pleased to state:

(a) how many students from foreign countries are studying here

on scholarships awarded on a reciprocal basis countrywise; and

(b) how many Indian students are studying abroad on the same basis and in which countries?

THE MINISTER FOR EDUCATION & NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD):

| | |
|----------------------|----|
| (a) (i) West Germany | 9 |
| (ii) France | 2 |
| (iii) Iran | 3 |
| (iv) Egypt | 2 |
| (v) Turkey | 1 |
| (b) (i) West Germany | 80 |
| (ii) France | 20 |
| (iii) Iran | 2 |
| (iv) Egypt | 1 |
| (v) Turkey | 1 |

PRINTING OF PUBLICITY LITERATURE

120. DR. SHRIMATI SEETA PARAMANAND: Will the Minister for EDUCATION be pleased to state:

(a) what amount has been spent annually during the years 1949-52 on the printing of publicity literature;

(b) how much money has been spent on producing literature useful for social education; and

(c) how much of the printing work of the Ministry is done by (i) the Government of India Press and (ii) private presses?

THE MINISTER FOR EDUCATION & NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : (a) (i) The Ministry spent the sum of Rs. 1,250 on publicity literature as such in the year 1951. (ii) A list is placed on the Table of the House indicating the publications on education, information and publicity issued by the Ministry in the years 1949, 1950, 1951 and 1952. As these were published by the Government Press out of the consolidated funds for all Government

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publications, it is not possible to give the figure for the amount spent on them without elaborate and long drawn-out investigation. [See Appendix IV, Annexure No. 192.]

(b) (i) The Ministry spent about Rs. 3,00,000 on the production of Social Education Literature in Hindi, for free distribution to States for use in their Social (Adult) Education programmes.

(ii) In addition, the Ministry brought out in 1952 a "Teachers' Handbook of Social Education" that was printed at a Government press,

(c) Generally, publications of the Ministry are printed at the Government of India Press.

MOTION OF PRIVILEGE

MR. CHAIRMAN: With reference to a notice of Motion of Privilege regarding the publication of some news in *The Statesman*, Mr. Krishnamoorthy Rao when he was in the Chair said that an enquiry would be made. That enquiry has been made and a reply has been received from *The Statesman*. The letter says-

"I would like to assure you and the House that I meant no disrespect to the House and was not aware that I was even remotely guilty of a breach of privilege. I give the assurance in all sincerity and hope that it will be accepted."

With regard to the word official version, since 48 hours had elapsed after the delivery of the speech. I thought I could use that. I express my regret and assure the House that the mistake would not be repeated.

The next point is about 'intrigue'. As Dr. Seeta Parmanand said, it means 'arousing curiosity or interest' according to the dictionary. It does not carry any other implication."

In view of this explanation I hope Shri Rajagopal Naidu will not press his Motion of Privilege.

SHRI RAJAGOPAL NAIDU (Madras) : Sir, of course, in view of the explanation and expression of regret I do not press this but at the same time I would submit, Sir, that this expression of regret should be given as much publicity in the papers as was given to the original matter.

MR. CHAIRMAN: We shall not interfere with the freedom of the Press.

SALARIES AND ALLOWANCES OF OFFICERS OF PARLIAMENT BILL.
1953—continued

MR. CHAIRMAN: We go back to the discussion of the Bill.

[THE VICE-CHAIRMAN, SHRI B. C. GHOSE, in the Chair.]

THE VICE-CHAIRMAN: I should like to say that we have had quite an adequate discussion on this matter and I would, therefore, request hon. Members to be as brief as possible on this subject and to try to finish it as early as possible. Mr. Tankha.

PANDIT S. S. N. TANKHA (Uttar Pradesh): Mr. Vice-Chairman, yesterday when the House rose for the day, I was submitting that the Chairman of the Council of States enjoyed a unique position in the sense that he occupied the exalted position of the Vice-President of India who, in the official Warrant of Precedence came only second to the President of India, and that, as such, to equate him with the hon. Ministers would mean an injustice to him and would be derogatory to his high dignity. After going out of the Lobby yesterday, Sir, I happened to meet the hon. the Prime Minister who was pleased to point out and to tell me that the